NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 167/2016 RT NO.42/2017

Kashiratan Enterprises

...Petitioner.

Versus

M/s Jhamb Cotton Pvt. Ltd.

...Respondent

Present:

Ms. Nupur Choudhary, Advocate for petitioner.

Mr. Akaant Kumar Mittal, Advocate for

Mr. Gaurav Chopra, Advocate for respondent.

Learned counsel for the petitioner has filed affidavit dated 03.03.2017 along with the postal receipt and the report of the postal authority intimating that the notice of the petition was served upon the respondent on 04.10.2016. Copy of the same has been supplied to the learned counsel for the respondent. The matter be posted for 15.03.2017. Let response by way of affidavit be filed at least two days before the date fixed with advance copy to the counsel opposite.

-SD-

(Justice R.P. Nagrath)

-SD -

(Deepa Krishan)

Member (Technical)

March 06, 2017